

Electrification of villages

1238. DR. L. HANUMANTHAIHAH:

SHRI RAJMANI PATEL:

DR. AMEE YAJNIK:

Will the Minister of POWER be pleased to state:

- (a) the total number of villages in the country that have been electrified till 3rd March, 2019, State-wise;
- (b) the reasons for non-electrification of some villages;
- (c) by when those villages would be electrified; and
- (d) the details of Government's plan for meeting the increasing demand for electricity and electrification of remote villages?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (d) As reported by the States, all the inhabited census villages across the country stand electrified as on 28th April, 2018.

Adequate installed capacity exists in the country to meet the increase in demand. Total installed capacity of the country stands at 356.100 GW as on 31.03.2019, with average peak demand of 177.022 GW.

Illegal sale of prohibited GM seeds

1239. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether Government has allowed sale of herbicide tolerant GM cotton seeds in India;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether any cases have come to the notice of Government where companies have illegally sold prohibited GM cotton seeds to farmers;
- (d) if so, the details thereof;
- (e) whether any such case of sale of prohibited GM cotton seeds to farmers has been reported from Rajasthan; and
- (f) if so, the details thereof along with the action taken against the delinquent company?